

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 51/BB/2018	For hearing IA 299/19 – CIRP	Sec 7 of I&B code 2016	M/s Oriental Bank of Commerce	Shri V B Ravi Shankar, Shri Alok Kailash Saksena, RP	M/s Associate Decor Limited	M/s Keystone Partners & others

ADVOCATE FOR PETITIONER/s: *HARSHITA M For VBR*
9845381146

Jayati Goyal
9742413891 For R.P

ADVOCATE FOR RESPONDENT/s:

Jayati Goyal

ORDER

Heard Ms. Harshita M., learned Counsel for the Applicant and Ms. Jayati Goyal, learned Counsel for the Resolution Professional.

Post the case on 14.11.2019.

[Signature]
Member (T)

[Signature]
Member (J)

Krishna

Verified

[Signature]
Court Officer